

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.50/BB/ 17	-	For Hearing	230/ 232	Manipal Hospitals(Jaipur) Pvt. Ltd.

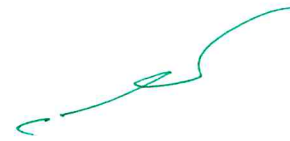
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prema Hatti	ROC	Pr2
2.	SATISH P. JOHN	SPJ Legal Advisor to petitioner	10-11-17 Sp

**ORDER**

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. She reported that, reports of ROC/RD are filed in the registry. Registry is directed to verify and put up. For filing O.L Report in the Transferor Company list it on 30/11/2017.

  
**Member (T)**

  
**Member (J)**